

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †4492
TO BE ANSWERED ON 08.01.2019**

SURVEY ON DRUG ABUSE

**†4492. SHRI PANKAJ CHAUDHARY:
SHRIMATI NEELAM SONKER:
SHRIMATI RANJANBEN BHATT:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has conducted any survey to find out the number of drug addicts, both adults and school children;
- (b) if so, the details and outcome thereof along with the number of such adults and children during each of the last five years;
- (c) whether the Government is providing any facilities for de-addiction;
- (d) if so, the total number of de-addiction centres in the country, State-wise;
- (e) the funds allocated for this purpose annually; and
- (f) the steps taken/being taken by the Government for effective prevention of the growing problem of drug addiction among children and adults?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

(a) & (b) The last National Survey on the extent, pattern and trend of drug abuse was sponsored by Ministry of Social Justice and Empowerment and conducted by the United Nations Office on Drugs and Crime in the year 2000-2001. The report was published in 2004. The Survey estimated that about 7.32 Crore persons in India were users of alcohol and drugs. Of these 87 lakh used Cannabis, 20 lakh used opiates and 6.25 Crore were users of Alcohol. The survey covered 40,697 individuals. Only males within the age group of 12-60 years were part of the Survey.

The Ministry of Social Justice and Empowerment is now undertaking a National level Survey in collaboration with National Drug Dependence Treatment Centre, AIIMS, New Delhi. A Memorandum of Understanding was signed in August, 2016. The survey will provide national and state-level estimates of proportion and absolute number of individuals using various drugs and suffering from substance use disorders.

(c) to (e) Yes Sir, this Ministry implements a "Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse" under which financial assistance is provided to eligible Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies etc. for, inter-alia, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCAs). At present, this Ministry provides financial assistance to 424 IRCAs in the country. The State-wise details of IRCAs are enclosed at annexure.

The details of funds allocated under this Scheme during the last two years and the current year is given below:

(Amount in Rs. Crore)

| S.N. | Year | B.E. | R.E. | Expenditure |
|------|---------|-------|-------|--------------------------|
| 1. | 2016-17 | 35.00 | 46.00 | 47.00 |
| 2. | 2017-18 | 46.00 | 46.00 | 48.97 |
| 3. | 2018-19 | 50.00 | - | 48.09 (as on 04.01.2019) |

(f) This Ministry has prepared a National Action Plan for Drug Demand Reduction (NAPDDR) for 2018-2023. The Plan aims at reduction of adverse consequences of drug abuse through a multi-pronged strategy involving education, de-addiction and rehabilitation of affected individuals and their families. It focuses on preventive education, awareness generation, identification, counselling, treatment and rehabilitation of drug dependent persons and training and capacity building of the service providers through collaborative efforts of the Central and State Governments and Non-Governmental Organizations

The Ministry has issued an Advisory on 11.08.2016 to all the States/UTs on combating drug abuse which advises them to prepare an Action Plan which, inter-alia, includes conducting sensitization and preventive education programmes in schools and colleges throughout the year.

The National Institute of Social Defence (NISD), an autonomous organization under this Ministry, conducts capacity building programmes, sensitization and preventive education programmes in schools and colleges on regular basis.

During the year 2017-18, NISD has conducted 247 awareness generation programmes in various Schools and Universities/Colleges covering 23006 beneficiaries.

Besides, the Ministry has undertaken the following initiatives:-

i) The Ministry has, in the year 2016, conducted an awareness generation programme, in collaboration with Society for the Promotion of Indian Classical Music and Culture Amongst Youth (SPIC MACAY), to create awareness in children and youth about the harmful effects of substance abuse in 156 schools in 22 districts of Punjab covering about 52,800 students.

ii) The Ministry also uses print, electronic and social media for creating awareness. Information regarding ill-effects of alcoholism and drug abuse is also disseminated in regional languages through the All India Radio programme "Sanwanti Jayen Jeevan Ki Rahen" and also through advertisements in newspapers.

iii) The Ministry celebrates the International Day against Drug Abuse and Illicit Trafficking on 26th June every year by holding functions and organizing exhibitions to sensitize the people about the ill effects of drug abuse. National Awards are also conferred to individuals and institutions in order to recognize the efforts and encourage excellence in the field of prevention of substance abuse.

iv) The Ministry has set up a National Toll Free Drug De-addiction Helpline Number 1800-11-0031 w.e.f. 07.01.2015 to help the victims of drug abuse, their family and society at large. The Helpline has been made functional on 24 x 7 basis w.e.f. March, 2017.

Annexure referred to reply to in reply to part (d) of the Lok Sabha Unstarred Question No. 4492 dated 08.01.2019

| State-wise Number of Integrated Rehabilitation Center for Addicts (IRCA) being supported under the Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse | | |
|---|-----------------------------|---------------------------------|
| SL. No. | Name of the State/UT | Number of IRCA supported |
| 1 | Andhra Pradesh | 12 |
| 2 | Bihar | 10 |
| 3 | Chhattisgarh | 2 |
| 4 | Goa | 1 |
| 5 | Gujarat | 8 |
| 6 | Haryana | 12 |
| 7 | Himachal Pradesh | 2 |
| 8 | Jammu & Kashmir | 1 |
| 9 | Jharkhand | 2 |
| 10 | Karnataka | 37 |
| 11 | Kerala | 23 |
| 12 | Madhya Pradesh | 18 |
| 13 | Maharashtra | 74 |
| 14 | Orissa | 35 |
| 15 | Punjab | 27 |
| 16 | Rajasthan | 14 |
| 17 | Tamil Nadu | 31 |
| 18 | Telangana | 8 |
| 19 | Uttar Pradesh | 24 |
| 20 | Uttarakhand | 4 |
| 21 | West Bengal | 12 |
| 22 | Delhi | 9 |
| 23 | Arunachal Pradesh | 1 |
| 24 | Assam | 16 |
| 25 | Manipur | 19 |
| 26 | Meghalaya | 2 |
| 27 | Mizoram | 11 |
| 28 | Nagaland | 6 |
| 29 | Sikkim | 1 |
| 30 | Pudduchery | 2 |
| 31 | Tripura | 0 |
| 32 | Lakshadweep | 0 |
| 33 | Daman & Diu | 0 |
| 34 | A&N Islands | 0 |
| 35 | Chandigarh | 0 |
| 36. | D&N Haveli | 0 |
| | TOTAL | 424 |